F.No. A.12034/SSC/14/2017-Ad.III(B)  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  

Gr. Floor, HudcoVishala Building  
Bhikaji Cama Place, R.K. Puram  
New Delhi-110066  
Dated 10/10/2018  

To,  

The Chief Commissioners of Central GST,  
Bhopal/ Chennai/ Delhi/ Hyderabad/ Kolkata/ Lucknow/ Pune/ Goa/ Shillong (List attached)  

The Chief Commissioners of Customs,  
Cochin (Thiruvananthapuram)/ Mumbai/ Goa/ Vishakhapatnam (List attached)  

The Directors General,  
Revenue Intelligence/ Performance Management/ Data Management/ Publicity & Public Relation/ Logistics/ CRCL (List attached)  

Narcotics Commissioner, CBN (List attached)  

Subject: Allocation of Junior Translator recommended for appointment by SSC on the basis of result of Junior Translator Examination, 2017-reg.  

Sir/ Madam,  

I am directed to say that on the basis of result of Junior Translator Examination, 2017, Staff Selection Commission (SSC) had recommended 42 Junior Translator for appointment in CBIC, as per the vacancies reported by the Department to the SSC for allocation to various cadres/zones.  

2. The allocation of candidates to various cadres has been made on “Merit-cum-preference” basis (i.e. candidates with higher merit/rank had better chances of getting cadres of their preference) subject to availability of vacancies of relevant category in the various cadres. While making allocation, all instructions of DOP&T have been followed. Each selected candidate was given an opportunity to indicate
his/her options /preferences. Some candidates have not indicated any option/preference. In such cases, allocation has been made alphabetically (Code of Cadre Controlling Authority) where vacancies exist after allocation of the candidates who have given their options.

3. The List of candidates selected for the post of Junior Translator allocated to your cadre/zone is enclosed at Annexure I. All the concerned Cadre Controlling Authorities are requested to collect the dossiers of the selected candidates at the earliest and in any case, within a fortnight.

4. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/requirements (except verification of character and antecedents) as per the laid down procedure are completed, including medical examination, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. As far as verification of character and antecedents is considered, DoPT’s OM No. 18011/2(s)/2016-Estt.(B)(i) dated 29/06/2016 may strictly be followed. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.

5. The Dossiers of the candidate who do not qualify in the medical examination or do not fulfil other requirements may be returned to the Staff Selection Commission with a Certificate to that effect, under intimation to the Board.

6. The offer of appointment should be sent only by Registered Post. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the Staff Selection Commission under intimation to the Board, after placing therein a copy each of the letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.
7. It may please be noted that any request for re-allocation of zone shall not be entertained by the Board. The receipt of this communication and its enclosures may kindly be acknowledged.

Encl: as above.

Yours faithfully,

(B.K Manthan)
Under Secretary to the Govt. of India
Tel. 26162675

Copy to: Directorate General of Systems, Customs & Central Excise, CBIC, 4th and 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi with the request to place this letter, along with enclosed Lists of Candidates on the CBIC’s website.

(B.K Manthan)
Under Secretary to the Govt. of India
LIST OF CADRE CONTROLLING AUTHORITIES

CENTRAL GST

1. BHOPAL ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(BHOPAL ZONE)
48, ADMINISTRATIVE, ARERA HILLS, HOSHANGABAD ROAD
BHOPAL(M.P.) – 462011

2. CHENNAI ZONE
PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
(CHENNAI ZONE)
NO.26/1, MAHATMA GANDHI ROAD, NUNGAMBAKKAM
CHENNAI – 600034

3. DELHI ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(DELHI ZONE)
C.R.BUILDING, I.P. ESTATE
NEW DELHI – 110109

4. HYDERABAD ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(HYDERABAD ZONE)
GST BHAWAN, L.B. STADIUM ROAD, BASHEER BAGH
HYDERABAD – 500004

5. KOLKATA ZONE
PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
(KOLKATA ZONE)
2ND FLOOR, GST BHAWAN, 180, SHANTI PALLY
RAJHANGA MAIN ROAD (R.B. CONNECTOR)
KOLKATA- 700 107

6. LUCKNOW ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(LUCKNOW ZONE)
7-A, Ashok Marg, LUCKNOW – 226001
7. PUNE ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(PUNE ZONE)
GST BHAWAN, 41/A, ICE HOUSE, SASSOON ROAD
PUNE – 411 001

8. GOA ZONE
COMMISSIONER OF CENTRAL GST, (GOA)
GST BHAWAN, EDC COMPLEX, PLOT NO. 6, PATTO
PANAJI GOA- 403001

9. SHILLONG ZONE
CHIEF COMMISSIONER OF CENTRAL GST
(SHILLONG ZONE)
NORTH EAST REGION, 3 RD FLOOR, CRESCENS BUILDING, M.G.ROAD
SHILLONG- 793001

CUSTOMS

1. THIRUVANANTHAPURAM ZONE
CHIEF COMMISSIONER OF CENTRAL GST, (COCHIN ZONE)
C.R. BUILDING, I.S. PRESS ROAD, ERNAKULAM
COCHIN – 682018

2. MUMBAI CUSTOMS
CHIEF COMMISSIONER OF CUSTOMS
(MUMBAI –I ZONE)
NEW CUSTOM HOUSE, BALLARD ESTATE
MUMBAI – 400 001

3. GOA CUSTOMS
COMMISSIONER OF CUSTOMS
CUSTOMS HOUSE, MARMAGOA HARBOUR, VASCO-DA-GAMA
GOA- 403 803
4. VISHAKHAPATNAM CUSTOMS
   CHIEF COMMISSIONER OF CUSTOMS
   (VISHAKHAPATNAM ZONE)
   CUSTOM HOUSE, PORT AREA
   VISHAKHAPATNAM- 530 035

DIRECTORATES

1. LOGISTICS
   CUSTOMS & CENTRAL EXCISE
   4TH FLOOR, 'A' WING, LOK NAYAK BHAWAN
   KHAN MARKET, NEW DELHI- 110 511

2. DATA MANAGEMENT
   DIRECTORATE GENERAL OF SYSTEMS & DATA MANAGEMENT
   4TH & 5TH FLOOR, SAMRAT HOTEL, CHANAKYAPURI
   NEW DELHI- 110 021

3. REVENUE INTELLIGENCE
   'D' BLOCK, I.P BHAWAN, I.P ESTATE
   7TH FLOOR, DRUM SHAPE BUILDING
   NEW DELHI- 110 002

4. DPPR
   DIRECTORATE GENERAL OF TAXPAYER SERVICES
   CUSTOMS & CENTRAL EXCISE
   C.R BUILDING, I.P ESTATE
   NEW DELHI- 110 109

5. CRCL
   CENTRAL REVENUE CONTROL LABORATORIES
   IARI, HILL SIDE ROAD, PUSA CAMPUS
   NEW DELHI- 110 012
6. **Performance Management**  
DIRECTORATE GENERAL OF Performance Management  
Customs, Central Excise and Service Tax  
5th & 6th Floor, Drum Shape Building  
I.P Bhawan, I.P Estate  
New Delhi- 110 002

7. **CBN**  
Narcotics Commissioner of India  
Central Bureau of Narcotics  
19 The Mall Road, Morar  
Gwalior (MP)- 474 006
## ALLOCATION OF JUNIOR TRANSLATOR- 2017

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(Signed) (I, K. ALAMTALAL)
Ministry of Finance (Dept. of Revenue)
Ministry of Finance (Dept. of Revenue)